

**Representation regarding telephone line and public call office at Darekasa**

**Tq. Salekasa District Bhandara  
(Maharashtra)**

1608. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the General Manager, Telecommunications Maharashtra Circle, Bombay has received a representation dated 21st October, 1981 regarding the Telephone line and P.C.O. at Darekasa, Tq. Salekasa, District, Bhandara (Maharashtra);

(b) what action has been taken or proposed to be taken in connection with these demands; and

(c) if no action/decision has been taken so far, the specific reasons for the same, and when the same is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c). The proposal for provision of a public telephone at Darekasa in the district Bhandara is unremunerative. The loss cannot be ignored as per the present policy of the department. The facility can, however, be provided on rent and guarantee basis provided some interested party or the State Government is willing to indemnify the department against the loss involved.

**Increase in charges of registration fee, Money Order, etc.**

1609. SHRI BAL KRISHNA WASNIK:

SHRI NARAYAN CHOUBEY:

SHRI A. NEELALOHITHA-DASAN NADAR:

SHRI ARJUN SETHI:

SHRI N. E. HORO:

SHRI CHITTA MAHATA:

SHRI T. R. SHAMANNA:

PROF. MADHU DANDA-VATE:

SHRIMATI GEETA MUKHERJEE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have raised the charges of Registration fee, Money Order and for certain other postal and telecommunication—Phonogram and telexgram services etc.;

(b) if so, the details in this regard;

(c) particular considerations for the increase on the eve of the Budget Session of Parliament; and

(d) additional facilities proposed to be provided to the users of above services?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The details are given in the Statement.

(c) with a view to augment the resources for various development projects including modernisation/expansion of telecom services, it was essential to increase the tariffs. Under the Indian Post Office Act, 1898 and

Indian Telegraph Act, 1885 the tariffs can be revised by the Government for these items as and when required.

(b) It is expected that qualitatively and quantitatively better facilities could be provided with improvement in financial resources.

**Statement**

Name of Item		Revised Tariff		
1.	<i>Registration Fee</i>	The registration fee has been revised to Rs 2.75 per article.		
2.	<i>Money Order Commission</i>	For every Rs. 10 or part thereof 30 paise		
3.	<i>Telegram</i>			
	Class	Not exceeding ten chargeable words	Exceeding ten chargeable words	
			First ten words	Each additional word after the first ten chargeable words
		Rs. P.	Rs. P.	Rs. P.
	Express	6.00	6.00	1.00
	Ordinary	3.00	3.00	0.50
4.	<i>Phonogram Fee</i>	Rupees Two		
5.	<i>Telexogram Fee</i>	Rupees Two		
6.	<i>Telex</i>			
	(i) For a Telex Subscriber's line inclusive of rent for the terminal teleprinter machine, within a radius of 5 Kms. (Local area) from the Teleprinter Exchange (Telex)	Rupees 4500 per annum		
	(ii) For a Telex Subscriber's line when Teleprinter Machine is provided by a subscriber himself within a radius of 5 Kms. (Local areas) from the Teleprinter Exchange (Telex)	Rs. 900/- per annum		
7.	Charge for Teleprinter Machine (Used in T/P Circuits)	Rs. 3600/- per annum		

8. *Telephones*(a) *Measured Rate System**Revised Tariff*

1	Rates of bi-monthly rental and call fees			
	Rental	Number of call units allowed free of charge during the two months	Fees per call in excess of those allowed free of charge from 201 to 300 calls	In excess of 300 calls
	2	3	4	5
1. Exchange systems of less than 10,000 lines	Rs. 125	200	40 paise	50 paise
2. Exchange system of 10000 lines and above but below 30,000 lines	Rs. 150	200	40 paise	50 paise
3. Exchange system of 30,000 lines and above but below 1,00,000 lines	Rs. 175	200	40 paise	50 paise
4. Exchange system of 1,00,000 lines and above	Rs. 200	200	40 paise	50 paise

(b) *Flat Rate System*

	Revised	Tariffs
	Annual	Bi-monthly
	Rs.	Rs.
(i) Exchanges of 100 lines & above capacity providing 24 hours service	900	150
(ii) Exchanges of less than 100 lines capacity providing 24 hours services	750	125
(iii) Manual Exchanges providing service for restricted number of hours	600	100

9. *Casual connections from a Departmental**Exchange*

	Revised
1 to 10 days	Rs. 90
11 to 30 days	Rs. 180
31 to 60 days	Rs. 270

10. The additional charge levied for a coloured telephone instrument of Rs. 60/- per instrument and the charge for replacement of one coloured instrument by another of Rs. 30/- are discontinued. However, the additional charge for Ampliphone (hard of hearing telephone instrument) shall be recovered at Rs. 32/- per annum or Rs. 3/- per month. (no revision in annual rental).